

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 318 of 2013

Dated : 27th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Batot Hydro Power Ltd.

.... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Swapna Seshadri
Counsel for the Respondent(s): Ms. Suparna Srivastava for R.2
Mr. Pradeep Misra
Mr. Shashank Pandit for R.1

ORDER

Admit. Issue notice. Mr. Pradeep Misra takes notice on behalf of Respondent No.1 and Ms. Suparna Srivastava takes notice on behalf of Respondent No.2 and they seek some time to file the reply.

Post the matter on **17.01.2014**. In the meantime, reply be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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